



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday, 7th May 2019 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE ARUP KUMAR GOSWAMI**

**COURT NO: 1**

**[DIVISION BENCH - I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019,(RELATING TO DIVISION  
BENCH - I) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	WP(C)/3102/2012 (PART-HEARD), WITH WP(C) 4866/10, 4948/10, 4949/10, 130/11, 164/11, 4214/14 & 4226/15( ALL D/O), FIXED	M/S VST INDUSTRIES LTD. <b>Versus</b> THE STATE OF ASSAM AND ORS	DR.ASHOK SARAF MSM L GOPE MISSN HAWELIA MR.A GOYAL MR.K CHOUDHURY MR.P BARUAH	SC, FINANCE & TAXATION MR.S SAIKIA
	<b>WITH</b> WP(C)/2843/2014	M/S BARAK VALLEY CEMENTS LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA	SC, FINANCE & TAXATION
	<b>WITH</b> MC/2187/2014 <b>in</b> WP(C)/2843/2014	M/S BARAK VALLEY CEMENTS LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA	SC, FINANCE and TAXATION
3	WP(C)/2846/2014	M/S BARAK VALLEY CEMENTS LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA	SC, FINANCE and TAXATION MR.R DUBEY
	<b>WITH</b> WP(C)/6723/2014	M/S CEMENT INTERNATIONAL LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.S BARUAH	SC, FINANCE & TAXATION MR.S SAIKIA
5	WP(C)/4177/2016	M/S BARAK VALLEY CEMENTS LIMITED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. N GOGOI MS M L GOPE MS. N HAWELIA MS. N BORDOLOI	SC, FINANCE & TAXATION
	<b>WITH</b> I.A.(Civil)/1446/2016 <b>in</b> WP(C)/4177/2016	M/S BARAK VALLEY CEMENTS LIMITED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI	SC, FINANCE & TAXATION
6	WP(C)/3642/2017	JAGATI COKE PVT. LTD. <b>Versus</b> THE STATE OF ASSAM and 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI

7	<b>WITH</b> WP(C)/3644/2017	SHRI BALAJI COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
8	<b>WITH</b> WP(C)/3645/2017	JAI COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
9	<b>WITH</b> WP(C)/3646/2017	SETHI COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
10	<b>WITH</b> WP(C)/3647/2017	PARASHNATH COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM and 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
11	<b>WITH</b> WP(C)/3651/2017	RAJ COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
12	<b>WITH</b> WP(C)/3652/2017	KAMRUP COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
13	<b>WITH</b> WP(C)/3655/2017	SHIVA COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
14	<b>WITH</b> WP(C)/3656/2017	JUPITER COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
15	<b>WITH</b> WP(C)/3657/2017	GANESH MET COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM and 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
16	<b>WITH</b> WP(C)/3660/2017	S.K.J. COKE INDUSTRIES LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
17	<b>WITH</b> WP(C)/3661/2017	SHEO SHAKTI COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI

18	<b>WITH</b> WP(C)/3988/2017	BHARTI INFRATEL LTD. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.B SHARMA MS.S BEZBARUAH MR.H DAS MR.D K NATH	SC, TAXES
19	<b>WITH</b> WP(C)/4258/2017	BHARTI AIRTEL LTD. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.N DUTTA MR.S BHARALI MR.M DAS MS.M GOSWAMI MR N NEOG	SC, FINANCE & TAXATION
20	<b>WITH</b> WP(C)/5721/2017	M/S. GODREJ CONSUMER PRODUCTS LTD. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MS.N GOGOI MS M L GOPE MS. N HAWELIA MS.N MECH MS.N BORDOLOI	SC, FINANCE & TAXATION MR.B GOGOI
21	<b>WITH</b> WP(C)/5736/2017	DHARAMPAL SATYAPAL LTD <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	DR. ASHOK SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH	SC, FINANCE & TAXATION MR. B GOGOI
22	<b>WITH</b> WP(C)/5738/2017	M/S. KESHARI INDUSTRIES <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MS M L GOPE MS.N HAWELIA MS.N GOGOI MS.N MECH MS.N BORDOLOI	SC, FINANCE and TAXATION MR.B GOGOI
23	<b>WITH</b> WP(C)/5747/2017	AVICHAL BUILDCON PVT. LTD. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
24	<b>WITH</b> WP(C)/5765/2017	VODAFONE MOBILE SERVICES LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A KALITA MR. P GOSWAMI MR.M CHOUDHURY MR.A CHOUDHURY MR.N J CHOUDHURY	GA, ASSAM
25	<b>WITH</b> WP(C)/5784/2017	DISHNET WIRELESS LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A KALITA MR.M CHOUDHURY MR.N J CHOUDHURY MR.V A CHOWDHURY	GA, ASSAM
26	WA/149/2018 CAVT. NO.0356/2018 FIXED	INDIAN OIL CORPORATION LTD. AND ANR <b>Versus</b> SMT NIBEDITA ROY AND 2 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR. M SARMA	MR. R P KAKOTI(R 1) MR D K MISHRA MR. A K DUTTA MR. B PRASAD MR H DAS MR. B PURKAYASTHA FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 07/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
5)	MR. N ANAND	30-04-2019	To	09-05-2019
6)	MR. B SARMAH	02-05-2019	To	08-05-2019
7)	MR A D CHOUDHURY	30-04-2019	To	07-05-2019
8)	MS. A VERMA	01-05-2019	To	10-05-2019

9)	MS. N M DEKA	02-05-2019	To	20-05-2019
10)	MR. L P SHARMA	30-04-2019	To	09-05-2019
11)	MR G P BHOWMIK	06-05-2019	To	08-05-2019
12)	MR. A K JAIN	29-04-2019	To	07-05-2019
13)	MR. S MITRA	06-05-2019	To	11-05-2019
14)	MR. S P ROY	06-05-2019	To	15-05-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH**

**COURT NO: 3**

**[CIVIL BENCH - III]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL  
BENCH - III) FROM ITEM NOS. 1 TO 67 ALONG WITH  
THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/1010/2017 WITH LCR, FIXED	SMT. NIRALA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MRS.K DEKA MS.A BEGUM	GA, ASSAM MR. Y. DOLOI (S.C. TRANSPORT DEPARTMENT) MR.N ISLAMR-4 MRK BHUYAN(R-4) MS G HAZARIKA (R-1,2,3) MS.M DEKA(R-4)
2	WP(C)/3956/2017 B/O	JATINDRA KUMAR <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MS. P BORA MR. A BORGHAIN MR. S BORTHAKUR	GA, ASSAM
3	WP(C)/6770/2017 FIXED	DEBABRATA DAS <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR M J QUADIR MR.K MIRA MS.L WAJEEDA MR.T K DEY	GA, ASSAM MR. M NATH (R-6) MR D P BORAH MR. S P CHOUDHURY (GA, ASSAM) R 1 TO 6 MR. A BHATTACHARJEE MR. L R MAZUMDER (R 7) MR. A Z AHMED MRS S BEGUM
4	WP(C)/7956/2017 FIXED	PRAKASH SHARMA <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MRS.N SAIKIA MRS.P GOSWAMI MS.L BORGHAIN	MR. S S ROY (GA, ASSAM) MR. B GOGOI (SC, FINANCE) SC, DIMA HASAO
5	<b>WITH</b> WP(C)/8002/2017	RAMESH CH. PRADHANI <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MRS.N SAIKIA MRS.P GOSWAMI MS.L BORGHAIN	GA, ASSAM MR. S S ROY (GA, ASSAM) MR. B GOGOI (SC, FINANCE) SC, DIMA HASAO
6	WP(C)/3187/2018 FIXED	ASHANUDDIN KHAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MS. C KALITA MR S ISLAM MS. R AHMED	GA, ASSAM MR H DAS (R5) MR. B C DEKA (R5) MS. U HAZARIKA (R5)
7	WP(C)/4839/2018 WITH LCR, FIXED	ASSAM RASTRABHASA PRASAR SAMITY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R THAKURIA MR. L P SHARMA	MR A DASGUPTA (R2-R4) GA, ASSAM MR. B DAS (R2-R4) MR. S CHAKRABARTY (R2- R4)

8	WP(C)/5052/2018 CAVT. NO.0843/2018 FIXED	JITEN MALAKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR H K DAS MR. U K NAIR MR. U PATHAK	MR. K N CHOUDHURY (R5) MR. J PATOWARY (R5) MR. R M DEKA SC, FOREST FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/3647/2018 <b>in</b> WP(C)/5052/2018	JITEN MALAKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR H K DAS MR. U PATHAK	MR. K N CHOUDHURY MR. R M DEKA SC, FOREST
9	WP(C)/5749/2016	JITEN MALAKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.A CHETRY MR.H K DAS MR.M P SARMA MR.U K NAIR	MR.K N CHOUDHURY(R-4) GA, ASSAM MR.J PATOWARY(R-4) MR.A BARUA(R-4) MS.R KAKATIR-4 MR.A DEKA(R-4)
	<b>WITH</b> WP(C)/4942/2018	JITEN MALAKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H K DAS MR. U K NAIR	MR. K N CHOUDHURY (R4) MR. J PATOWARY (R4) MR P NAYAK (SC, SOIL CONSERVATION DEPT.) R- 1&2 MR. D J DAS (R4) SC, FOREST
11	WP(C)/7573/2018  CAVT. NO. 1209/2018	HEMEN CHANDRA ROY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	MR H K DAS MR P NAYAK MR. U PATHAK MR. D J DAS SC, SOIL CONSERVATION DEPTT. FOR CAVEATOR
12	WP(C)/7203/2018 B/O	SANJAY BODO <b>Versus</b> THE ASSAM KHADI AND VILLAGE INDUSTRIES AND 2 ORS.	MR B D DAS MR H K SARMA MR. D THAOSEN	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD MR J K PARAJULI
	<b>WITH</b> I.A.(Civil)/292/2019 <b>in</b> WP(C)/7203/2018	THE ASSAM KHADI AND VILLAGE INDUSTRIES BOARD AND 2 ORS. <b>Versus</b> SANJAY BODO	MR J K PARAJULI	MR B D DAS MR H K SARMA MR. D THAOSEN
13	Cont.Cas(C)/547/2018	SANJAY BODO <b>Versus</b> SURESH CH. SARMA	MR B D DAS MR H K SARMA MR. D THAOSEN	
14	WP(C)/7951/2018 FIXED	ABDUL MAZID MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. S B CHOUDHURY	SC, IWT
15	WP(C)/2458/2019 FIXED	RHITURAJ NEOG <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR B CHOUDHURY MR H K DAS	GA, ASSAM SC, FINANCE
16	<b>WITH</b> WP(C)/2131/2019	SMTI. BARNALI DEVI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MR. C P SHARMA	GA, ASSAM MR. B GOGOI SC, TAXES SC, FINANCE
<b><u>ORDERS</u></b>				
17	WP(C)/4139/2018 FIXED	JONALI BARMAN <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. B CHAKRABORTY MR. S P BHATTACHARJEE MRS P HAZARIKA MR K K GOSWAMI MD S HUSSAIN	ASSTT.S.G.I.
<b><u>HEARING</u></b>				
18	WP(C)/302/2014 FIXED	K. SUANTHANG <b>Versus</b> STATE BANK OF INDIA and 5 ORS	MR G KHANDELIA MS.A CHOUDHURY MS J TRIPATHI	MR.S S SHARMA MS.L SARMA

19	WP(C)/938/2017 FIXED	MAFIZUR RAHMAN SAIKIA <b>Versus</b> THE STATE BANK OF INDIA and 8 ORS.	MS.B HAZARIKA MS.S K NARGIS	MR.K K DEY(R- 1-7) MRV K BAROOAH(R- 1-7) MRS BAISHYAR- 1-7
20	WP(C)/1710/2017 FIXED	GUNAJROY CHOUDHURY <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.S K DAS MR R KARIM MR.U K NAIR	GA, ASSAM MS. M BHATTACHARJEE (R 4)
21	WP(C)/2428/2017	ARABINDA RABHA and 13 ORS. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.K N CHOUDHURY MR.D J DAS MR.J PATOWARI MS.A BARUAH	GA, ASSAM
<b>WITH</b>				
22	WP(C)/4532/2016	ARABINDA RABHA and 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.B CHAKRAVARTY MR.U DAS MRT RAJBONSHI	SC, FOREST
23	WP(C)/2651/2017 FIXED	KAMAL CH. DAS and 4 ORS. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.K N CHOUDHURY MR.I H SAIKIA MR.M MAHANTA MR.K KALITA MS.S KANUNGOE	SC, ELEMENTARY EDUCATION MS. D D BARMAN (ADDL. SR. GOVT. ADVOCATE, ASSAM)
<b>WITH</b>				
24	WP(C)/2933/2017	PULAK MAZUMDAR and 4 ORS. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.K N CHOUDHURY MR.I H SAIKIA MR.M MAHANTA MR.K KALITA MS.S KANUNGOE	SC, ELEMENTARY EDUCATION
25	WP(C)/4832/2017 FIXED	ASHIM SAIKIA and 7 ORS. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.R D PHUKAN MRS.S BORPATRAGOHAIN	SC, FINANCE SC, HEALTH
<b>WITH</b>				
26	WP(C)/4965/2016	CHANDAN BORGHAIN and 57 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.B K MAHAJAN MR.N HAQUE MR.M HUSSAIN MR.S R BARBHUIYA MR.A CHOUDHURY	SC, HEALTH
<b>WITH</b>				
27	WP(C)/1895/2017	TAPAN KALITA and 3 ORS. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.H K SARMA MS.T SOM MS.S KALITA MR.H DAS MS.R BORGHAIN	SC, HEALTH & F W(R-1-5)
<b>WITH</b>				
28	WP(C)/1931/2017	SUBAL KALITA and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.M K SARMA MS.T SOM MS.S KALITA MR.H DAS	MR. D P BORAH (SC, HEALTH DEPT.) SC, HEALTH & F W(R- 1-5)
<b>WITH</b>				
29	WP(C)/2210/2017	TAPAN DAS and 4 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.I HUSSAIN MR.N H BARBHUIYA	SC, HEALTH
<b>WITH</b>				
30	WP(C)/2542/2017	BIMAL CH. SARMA and 3 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.I HUSSAIN MR.N H BARBHUIYA	GA, ASSAM SC, HEALTH
<b>WITH</b>				
31	WP(C)/2824/2017	MINTU BARUAH and ANR <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.I HUSSAIN MR.N H BARBHUIYA	SC, HEALTH
<b>WITH</b>				
32	WP(C)/2837/2017	SAJID AHMED SW and 16 ORS. <b>Versus</b> THE STATE OF ASSAM and 14 ORS.	MR.K K MAHANTA MR.K SINGHA MR.A K SINGH	MR.P KATAKI(R- 9&11) MS.M DEVI(R- 9&11) MS.B BHUYAN MS.R BEGUM(R- 9&11) SC, HEALTH SC, FINANCE SC, BTC
<b>WITH</b>				
33	WP(C)/4341/2017	AJIT BURAGOHAIN and 67 ORS. <b>Versus</b> THE STATE OF ASSAM and 14 ORS.	MR.P K GOSWAMI MR.B P BORAH MR.P J DUTTA	SC, HEALTH SC, FINANCE

34	<b>WITH</b> WP(C)/4847/2017	KALYAN KUMAR DEHINGIA and 13 ORS. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.R D PHUKAN MRSS BARPATRAGOHAIN	SC, HEALTH SC, FINANCE
35	<b>WITH</b> WP(C)/4850/2017	ANANTA MALAKAR and 26 ORS. <b>Versus</b> THE STATE OF ASSAM and 12 ORS.	MR.M U MAHMUD MS. T SOM MD.S ISLAM MR.S HOQUE MS.C KALITA MRSR BORAH MS.A DAS MR.M ALI	SC, HEALTH
36	<b>WITH</b> WP(C)/4943/2017	PULAK KALITA and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.M U MAHMUD MR.A DAS MD.S ISLAM MR.S HOQUE MS.C KALITA MRSR BORAH MR.M ALI	SC, HEALTH
37	<b>WITH</b> WP(C)/4970/2017	CHINMAY CHAKRABARTY <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	DR.B AHMED MR.I CHOUDHURY MRR L CHUTIA MS.B M BHUYAN	SC, HEALTH
38	<b>WITH</b> WP(C)/5109/2017	NIRMAL GOGOI and 3 ORS. <b>Versus</b> THE STATE OF ASSAM and 14 ORS.	MR. P K GOSWAMI MR. B P BORAH MR. P J DUTTA	GA, ASSAM SC, FINANCE SC, HEALTH
39	<b>WITH</b> WP(C)/5580/2017	ATUL SAIKIA and ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.R D PHUKAN MRS.S BORPATRAGOHAIN	MR.B GOGOI SC, FINANCE
40	<b>WITH</b> WP(C)/7419/2017	DIPUMANI SAIKIA and 9 ORS <b>Versus</b> THE STATE OF ASSAM and 6 ORS	MR.D K SAIKIA MS.S BORA MS.B DAS	SC, HEALTH
41	WP(C)/7347/2017 FIXED	GOLAP CHANDRA HAZARIKA <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.U K NAIR MR.R SINGHA	GA, ASSAM MR. A K SAHEWALLA

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LEAVE NOTE OF ADVOCATES FOR 07/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
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6)	MR. B SARMAH	02-05-2019	To	08-05-2019
7)	MR A D CHOUDHURY	30-04-2019	To	07-05-2019
8)	MS. A VERMA	01-05-2019	To	10-05-2019
9)	MS. N M DEKA	02-05-2019	To	20-05-2019
10)	MR. L P SHARMA	30-04-2019	To	09-05-2019
11)	MR G P BHOWMIK	06-05-2019	To	08-05-2019
12)	MR. A K JAIN	29-04-2019	To	07-05-2019
13)	MR. S MITRA	06-05-2019	To	11-05-2019
14)	MR. S P ROY	06-05-2019	To	15-05-2019





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Tuesday, 7th May 2019 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE UJJAL BHUYAN**

**COURT NO: 4**

**[CIVIL BENCH - IV**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL  
BENCH - IV) FROM ITEM NOS. 1 TO 69 ALONG WITH  
THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>DELIVERY OF ORDER</u></b>				
1	WP(C)/8754/2018 CAVT. NO.1358/2018 [ AT 2:00 P.M. ]	M/S. 19/20/201 NO. KAPILI NADI MATSHYAJIBI SAMITI LTD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	GA, ASSAM MR H K SARMA MS. R DEKA FOR CAVEATOR
2	I.A.(Civil)/1445/2019 [ AT 10:30 A.M. ] in WP(C)/2608/2019 <b>WITH</b> WP(C)/2608/2019	ASSAM POWER DISTRIBUTION CO. LTD. <b>Versus</b> TRIBENI METALLOYS PVT. LTD.  TRIBENI METALLOYS PVT. LTD. <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS	MR B D DAS  MR. S K KEJRIWAL MRS S KEJRIWAL	MR. S K KEJRIWAL  SC, APDCL
<b><u>MOTION</u></b>				
3	WP(C)/2142/2019 CAVT. NO.0279/2019 FIXED  <b>WITH</b>	ASOMI INDUSTRIES PVT. LTD. AND ANR. <b>Versus</b> ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION AND 3 ORS.	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI	MR. T DEURI J RABHA SC, ATPPF FOR CAVEATOR
4	WP(C)/2510/2019	ASOMI INDUSTRIES PVT. LTD. AND ANR. <b>Versus</b> ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION AND 4 ORS.	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI	MR. K N CHOUDHURY (R1- R3) SC, ATEPFO MR. T DEURI (R1-R3)
<b><u>ADMISSION</u></b>				
5	WP(C)/170/2019 FIXED  <b>WITH</b>	RANJIT CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A K RAY MR. I GOGOI MIIS T DAS	MR. S B SARMA (SC, ASSAM FISHERY DEV. CORP.) MR S HOQUE (R-6) MR A CHAKRABARTY (GA, ASSAM)
6	WP(C)/402/2019	RANJIT CH. DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A K RAY MR. I GOGOI MIIS T DAS	MR. S B SARMA (SC, ASSAM FISHERY DEV. CORP.) MR S HOQUE (R-6) MR A CHAKRABARTY (GA, ASSAM)

7 WP(C)/1745/2019  
FIXED

RAM PRASAD BAISHYA  
**Versus**  
THE GUWAHATI MUNICIPAL  
CORPORATION AND 2 ORS.

MR S N SARMA SENIOR  
ADVOCATE  
MR. R DE  
MS. D DEVI

MR. T DEURI (R3)  
MRS. R S DEURI (R3)  
SC, GMC

8 WP(C)/2503/2019  
FIXED

UTTAM KARMAKAR  
**Versus**  
THE STATE OF ASSAM AND 3 ORS

MR. A J GHOSH

SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 07/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
5)	MR. N ANAND	30-04-2019	To	09-05-2019
6)	MR. B SARMAH	02-05-2019	To	08-05-2019
7)	MR A D CHOUDHURY	30-04-2019	To	07-05-2019
8)	MS. A VERMA	01-05-2019	To	10-05-2019
9)	MS. N M DEKA	02-05-2019	To	20-05-2019
10)	MR. L P SHARMA	30-04-2019	To	09-05-2019
11)	MR G P BHOWMIK	06-05-2019	To	08-05-2019
12)	MR. A K JAIN	29-04-2019	To	07-05-2019
13)	MR. S MITRA	06-05-2019	To	11-05-2019
14)	MR. S P ROY	06-05-2019	To	15-05-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday, 7th May 2019 ]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 5**

**[CIVIL BENCH - II**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL  
BENCH - II) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	WP(C)/2283/2019 FIXED	SHIBSHANKAR BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A DEKA	SC, ELEM. EDU
2	WP(C)/2547/2019 FIXED	CHIRANJIT DEB <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B K DAS MS. P DAS	MR. R MAZUMDAR (SC, HIGHER EDU. DEPT.) SC, FINANCE
<b><u>ORDER NO STEPS</u></b>				
3	WP(C)/8138/2018 FIXED	NARAYAN CHETRY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B CHETRI MR. K K PARASAR	SC, SEC. EDU. SC, FINANCE
<b><u>ADMISSION</u></b>				
4	WP(C)/6292/2014 FIXED	MANASH SARMA <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR.S S DEY MRS.R S CHOUDHURY	MR.C BARUAH MR.P BHOWMICK(R-5&6) C.G.C. MR.B K SARMA MR.S SAIKIA MR. D NATH(R-5&6) MR.J KALITAR- 8and9 SC, SECONDARY EDUCATION SC, SOCIAL WELFARE ASSTT.S.G.I.
5	WP(C)/6372/2015 FIXED	PROF. MAGUNI CHARAN BEHRA <b>Versus</b> THE VICE CHANCELLOR, RAJIB GANDHI UNIVERSITY and ANR	MR.A K PURKAYASTHA MR.S SHARMA MR.P K BORDOLOI MR.N N UPADHAYA	MR. S K DEORI (SC, RAJIV GANDHI UNIVERSITY)
6	WP(C)/6232/2017 FIXED	SABHARAM MAZUMDAR <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.A D CHOUDHURY MR.D CHOUDHURY	MR.R BARUAHR-3 MR. K GOGOI (SC, HIGHER EDUCATION DEPT.) MR.N M DUTTA(R-3)
7	WP(C)/8080/2017 FIXED	BASANTA KUMAR SARMAH and 4 ORS. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.P KATAKI MS.R BEGUM MS.M DEVI	MR. S C KEYAL (CGC) MR N SARMA (SC, EDUCATION DEPT.)

8	WP(C)/134/2018 FIXED	DR. (MRS) SUSMITA SUTRADHAR DAS <b>Versus</b> THE STATE OF ASSAM	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH MS. B PHUKAN	SC, ELEMENTARY EDUCATION MR. K N CHOUDHURY (R4) MR. P J SAIKIA (R5) MS. R B BORA (R3, R4, R6- R11) MRS. S BORPATRA GOHAIN (R5) MR. J PATOWARY (R4) MR. R M DEKA (R4) MR. A K GUPTA (R5) MR. R S MISHRA (R5) MR. R D PHUKAN (R5) MR. B K KASHYAP (R4)
	<b>WITH</b>			
9	WP(C)/7794/2017	BIREN CHANDRA BORAH <b>Versus</b> THE STATE OF ASSAM and 9 ORS.	MR. P J SAIKIA MR.P D NAIR MR G ALAM MR. A K GUPTA MR.H ROHMAN MR. R S MISHRA MR.D NAG	SC, ELEM. EDU. MR. P GOHAIN MS. M SARMAH MR. P MAHANTA (R8) MR. R B GOHAIN (R8) MS. B PHUKAN
	<b>WITH</b>			
10	WP(C)/6296/2018	SUSMITA SUTRADHAR DAS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. B PHUKAN	SC, ELEM. EDU
11	WP(C)/1681/2018 B/O	INDRAKALA DEVI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS S CHANGKAKOTI MS P BARMAN	SC, ELEM. EDU GA, ASSAM MR N SARMA

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LEAVE NOTE OF ADVOCATES FOR 07/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
5)	MR. N ANAND	30-04-2019	To	09-05-2019
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8)	MS. A VERMA	01-05-2019	To	10-05-2019
9)	MS. N M DEKA	02-05-2019	To	20-05-2019
10)	MR. L P SHARMA	30-04-2019	To	09-05-2019
11)	MR G P BHOWMIK	06-05-2019	To	08-05-2019
12)	MR. A K JAIN	29-04-2019	To	07-05-2019
13)	MR. S MITRA	06-05-2019	To	11-05-2019
14)	MR. S P ROY	06-05-2019	To	15-05-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Tuesday,7th May 2019]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN  
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 6**

**[DIVISION BENCH - II**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019,(RELATING TO DIVISION  
BENCH - II) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/86/2017 WITH LCR	KHAIRUN NESSA <b>Versus</b> UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.S HOQUE MR.M H TALUKDAR	GA, ASSAM(R2,3 & 4) ASSTT.S.G.I.(R1)
2	WP(C)/504/2017 WITH LCR	AYSHA KHATUN @ AYSHA BEWA <b>Versus</b> THE UNION OF INDIA and 7 ORS.	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAMR. 2-8. ASSTT.S.G.I.(R. 1)
3	WP(C)/547/2017 WITH LCR	MD. ABDUL MOTLIB @ MOTLIB ALI <b>Versus</b> THE UNION OF INDIA and 6 ORS	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	GA, ASSAM ASSTT.S.G.I.
4	WP(C)/572/2017 WITH LCR	AFRUJA BEGUM @ AFRUJA BIBI <b>Versus</b> THE UNION OF INDIA and 7 ORS.	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAMR. 2-8. ASSTT.S.G.I.(R. 1.)
5	WP(C)/643/2017 WITH LCR	MUSST. ROSNA BIBI @ ROSHONARA BIBI <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR. M KHAN MRJ RAHMAN	GA, ASSAM ASSTT.S.G.I.
6	WP(C)/681/2017 WITH LCR	FATIMA BEGUM <b>Versus</b> THE UNION OF INDIA and 3 ORS.	DR.B AHMED MR.N HAQUE MR.M HUSSAIN MR.S R BARBHUIYA	GA, ASSAM ASSTT.S.G.I.
7	WP(C)/760/2017 WITH LCR	SAIF UDDIN @ MD. SARIF UDDIN <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MRH I CHOUDHURY MR.D HUSSAIN MR.A M ALAMAN MR.A S TAPADER	GA, ASSAM ASSTT.S.G.I.
8	WP(C)/2198/2017 WITH LCR	SOWAGI KHATUN @ SOWAGI NESSA <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.S C BISWAS MR.G TAYE MS.U NANDA MR.D BANIA	GA, ASSAM ASSTT.S.G.I.
9	WP(C)/2245/2017 WITH LCR	MONER ALI <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.P C DEY MS.S PAUL	GA, ASSAM ASSTT.S.G.I.
10	WP(C)/2728/2017 WITH LCR	ABDUR RASHID @ ABDUR RASHID SHEIKH <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.A M KHAN MR.R ALI	GA, ASSAM ASSTT.S.G.I.

11	WP(C)/2745/2017 WITH LCR	HASMINARA BEGUM @ HASINARA KHATUN <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MRS.S AZIZ MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
12	WP(C)/2753/2017 WITH LCR	SHAHIDA KHATUN <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MRS.S AZIZ MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
13	WP(C)/2875/2017 WITH LCR	NIKHIL BISWAS <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.P K DAS MR. S DEKA	GA, ASSAM ASSTT.S.G.I.
14	WP(C)/3233/2017 WITH LCR	BASANTI BALA KHATRIYA @ BASANTI BALA RAJBONGSHI <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.B HUSSAIN MR.A T SIKDER MR.S ALIM	GA, ASSAM ASSTT.S.G.I.
15	WP(C)/3234/2017 WITH LCR 1 FILE	MADHU MALA BIBI <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MR.J AHMED MR.M AHMED MR.P A AHMED MS.I SARMA	GA, ASSAM ASSTT.S.G.I.
16	WP(C)/3246/2017 WITH LCR 1 FILE	ABDUL BAREK <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MS.S G BARUAH MS.Q RAI MS.S SANGMA MR.A SARAWGI	GA, ASSAM ASSTT.S.G.I.
17	WP(C)/3290/2017	SOHIDA BEGUM <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MR.D A KAIYUM MR.E HUSSAIN MR.Z RAHMAN	GA, ASSAM ASSTT.S.G.I.
18	WP(C)/3294/2017 WITH LCR 1 FILE	MD. NAZU MANDOL @ MUSA MANDOL @ SK <b>Versus</b> UNION OF INDIA and 4 ORS.	MR.B C DEKA MR.H DAS MS.U HAZARIKA	GA, ASSAM ASSTT.S.G.I.
19	WA/244/2018	MD SAMSUL ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR R BARUAH MR. N M DUTTA	GA, ASSAM
20	WA/316/2018 FIXEDI	FOOD CORPORATION OF INDIA AND 3 ORS <b>Versus</b> N.E. TRADE AND TRANSPORT AND ANR	MR. B DEB MR. N DEURY	MR. P P BARUAH MR. N DEKA MR. R SARMA MR. S TAI
21	WP(C)/6754/2018 WITH LCR (IN BOTH RECORDS), FIXED	HAFIZ UDDIN AND 4 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MS. S NEWAR	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
	<b>WITH</b>			
22	WP(C)/6758/2018	NASIBON NESSA AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MS. S NEWAR MS. M K BROWN	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
23	WP(C)/575/2019 WITH LCR	MOHIBUR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC (R6) SC, F.T (R2,3,4) SC, ELECTION COMMISSION. (R5)

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LEAVE NOTE OF ADVOCATES FOR 07/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
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10)	MR. L P SHARMA	30-04-2019	To	09-05-2019
11)	MR G P BHOWMIK	06-05-2019	To	08-05-2019
12)	MR. A K JAIN	29-04-2019	To	07-05-2019
13)	MR. S MITRA	06-05-2019	To	11-05-2019
14)	MR. S P ROY	06-05-2019	To	15-05-2019



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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 8**

**[CIVIL BENCH - I**

**THIS BENCH WILL TAKE UP HEARING LIST [SPECIAL LIST (CIVIL)] DATED 06-05-2019 TO 28-06-2019, ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	MC/2759/2014 FIXED in Arb.A./14/2014	ASSAM STATE WEAVING and MANUFACTURING COMPANY LTD <b>Versus</b> MANJU GUPTA	MR.B D DAS MR.P BHOWMICK MS.R DEKA	MS.M DEV MS.N DEB MS.P DEB MR.D DEY
	<b>WITH</b> Arb.A./14/2014	ASSAM STATE WEAVING and MANUFACTURING COMPANY LTD <b>Versus</b> MANJU GUPTA	MR.B D DAS MR.P BHOWMICK MS.R DEKA	MS.M DEV MR.D DEY MS.N DEB MS.P DEB
<b>HEARING</b>				
2	CRP(I/O)/88/2015 WITH LCR	SMTI. ARUNA ROY and 4 ORS <b>Versus</b> ANUP KUMAR SAHA	MS.E YASMIN MRS.R CHOUDHURY	MR.A GANGULY(R-1) MR.S G BHATTACHARJEER-1
3	CRP(I/O)/12/2016	SRI BROJENDRA NATH KUTUM <b>Versus</b> SRI CHAKRADHAR KUTUM and ANR.	MS.M TALUKDAR	

LEAVE NOTE OF ADVOCATES FOR 07/05/2019

1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
5)	MR. N ANAND	30-04-2019	To	09-05-2019
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12)	MR. A K JAIN	29-04-2019	To	07-05-2019
13)	MR. S MITRA	06-05-2019	To	11-05-2019







## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Tuesday,7th May 2019]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 9**

**[CRIMINAL SINGLE BENCH]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019, (CRIMINAL BENCH - I)  
(RELATING TO CRIMINAL APPEAL) ALONG WITH THE  
FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	Crl.Pet./272/2017 FIXED	MANTOSH PAUL <b>Versus</b> THE STATE OF ASSAM	MR.K K MAHANTA MR.K SINGHA MS.P BARMAN	PP, ASSAM
<b>HEARING</b>				
2	Crl.A./178/2006 WITH LCR 12 FILES (KEPT IN SECTION) & P.B. 2 NOS., FIXED	RONDIP DAS <b>Versus</b> THE STATE OF ASSAM CBI	MR.K K NANDI MR.T ROY MR.A DAS MS.B SARKAR MR.A K PAUL MR.D CHOUDHURY MS.L DAS MR.A K BHATTACHARJEE	SC. C.B.I. PP, ASSAM
<b>WITH</b>				
3	Crl.A./185/2006	NANI GOPAL PALIT <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION CBI	MR.D TALUKDAR MR.S K LAHKAR	SC, C B I
4	Crl.A./210/2009 WITH LCR 8 FILES, FIXED	KHALILUR RAHMAN <b>Versus</b> THE STATE OF ASSAM CBI	MR D TALUKDAR MR. N K BARUA MRS.R GOGOI	
5	Crl.A./1/2010 WITH LCR 4 FILES & P.B. 1, FIXED	THE STATE OF ASSAM <b>Versus</b> DILIP CHAKRABORTY	PP, ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MS.S K NARGIS
6	Crl.A./49/2010 FIXED	NOOR ISLAM and 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR.A M MAZUMDAR MR. M A SHEIKH MS.A BEGUM MD.M H CHOUDHURY MR.F K R AHMED MR.A ALI MD.S ISLAM MR.A CHOUDHURY	PP, ASSAM
7	Crl.A./113/2010 WITH LCR 6 FILES, FIXED	PURNA KANTA BORAH and ANR <b>Versus</b> THE STATE OF ASSAM	MR.R P SARMAH MS.R DEVI	PP, ASSAM
8	Crl.Pet./3/2016 FIXED	JAI PRAKASH SUREKA <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.D K KOTHARI MR.B DEKA MR.P JAIN	PP, ASSAM

9	<b>WITH</b> Crl.Pet./7/2016	BHABENDRA WARY <b>Versus</b> JAI PRAKASH SUREKA	MR.S K GHOSH MS.F AHMED	MR.D K KOTHARI MR.B DEKA MR.K BHARDWAJ
10	Crl.Pet./99/2016 WITH LCR 2 FILES	NAGEN MORANG and 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR.K SARMA MR.D DAS MR.K M SARMA MR.K CHOUDHURY MR.R RAHMAN	SC, FOREST PP, ASSAM
11	Crl.Pet./105/2017 FIXED	CHARU BORA <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	MR.H BEZBARUAH(R-2) PP, ASSAM
12	<b>WITH</b> Crl.Pet./218/2017	PRASANTA KUMAR SARMAH <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.P KATAKI MR.P K SAHARIA MR.D CHAKRABORTY	PP, ASSAM
13	I.A.(Crl.)/74/2019 WITH LCR 4 FILES, FIXED <b>in</b> Crl.A./34/2019	MD MOHIRUDDIN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MR. M HUSSAIN MS F INTAZ MR. K U AHMED	PP, ASSAM
	<b>WITH</b> Crl.A./34/2019	MD MOHIRUDDIN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MR. M HUSSAIN MS F INTAZ MR. K U AHMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
5)	MR. N ANAND	30-04-2019	To	09-05-2019
6)	MR. B SARMAH	02-05-2019	To	08-05-2019
7)	MR A D CHOUDHURY	30-04-2019	To	07-05-2019
8)	MS. A VERMA	01-05-2019	To	10-05-2019
9)	MS. N M DEKA	02-05-2019	To	20-05-2019
10)	MR. L P SHARMA	30-04-2019	To	09-05-2019
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12)	MR. A K JAIN	29-04-2019	To	07-05-2019
13)	MR. S MITRA	06-05-2019	To	11-05-2019
14)	MR. S P ROY	06-05-2019	To	15-05-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday, 7th May 2019 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA  
HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

**COURT NO: 11**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP CRIMINAL APPEAL(JAIL),  
CRIMINAL APPEAL & DEATH REFERENCE MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	CRL.A(J)/16/2019	DEBOJIT PANIKA <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
2	CRL.A(J)/17/2019	SUKHLAL RABIDAS <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
3	CRL.A(J)/18/2019	NIRMAL CHOUHAN <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
4	CRL.A(J)/19/2019	KRISNA KALINDI <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
5	CRL.A(J)/20/2019	BIPUL KHAN @ KHAUND <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
6	CRL.A(J)/21/2019	DWIPEN BAWRI <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
<b>ORDERS</b>				
7	CRL.A(J)/37/2016 WITH LCR 6 FILES & P.B. 2 NOS.	MANGALA TANTI and 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR.S K GHOSH MR.M RAHMAN MRS BORGHAIN MR.A AHMED MS B DEVI AMICUS CURIAE MR.M BORGHAIN	PP, ASSAM
8	CRL.A(J)/53/2016 WITH LCR 5 FILES & P.B. 2 NOS.	MANIA MUNDA <b>Versus</b> THE STATE OF ASSAM	MR.Z ALAM AMICUS CURIAE	MR.M K SHARMAR-2 PP, ASSAM
9	CrI.A./69/2016 WITH LCR 5 FILES	SRI MILAN SWARGIARY <b>Versus</b> THE STATE OF ASSAM and ANR	MR.M SARANIA MR.S U AHMED MS.SUSENTELA MR.J K BHUYAN MR.P SARMA	PP, ASSAM
10	CRL.A(J)/90/2016 WITH LCR 7 FILES & P.B. 2 NOS.	BIPIN DUTTA <b>Versus</b> THE STATE OF ASSAM	MR.D DAS AMICUS CURIAE	PP, ASSAM

11	<b>WITH</b> Crl.A./3/2017	SRI BIPIN DUTTA <b>Versus</b> THE STATE OF ASSAM and ANR	MR.M DUTTA M C KAKOTI	PP, ASSAM
<b>HEARING</b>				
12	Crl.A./319/2015 WITH LCR 6 FILES & P.B. 2 NOS.	PAYE MOSING <b>Versus</b> NABA BORA @ JALIA @ JINTU and 3 ORS.	MR.P K TIWARI MRB KAUSHIK	MR B D DAS (R1, R2, R3) MR.H K SARMA(R-3) MR. D NATH(R-3) MR. S NEOG (R1, R2) MS.S G BARUAH(R-3) MS.S G BARUAH(R-3) MR. B BORGOHAIN (R1, R2) PP, ASSAM
13	Crl.A./10/2016 WITH P.B. & LCR, FIXED	SABUR MANDAL and 15 ORS <b>Versus</b> THE STATE OF ASSAM	MR.B D KONWAR MR.K R PATGIRI MR.R KALITA MR. N J DAS MR. R ALI MR. P K DAS MRS.J M KONWAR MD.K ALI	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/201/2017 <b>in</b> Crl.A./10/2016	HAMID MONDAL and 4 ORS <b>Versus</b> THE STATE OF ASSAM and ANR	MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI	PP, ASSAM
14	Crl.A./17/2016 WITH LCR 6 FILES & P.B. 2 NOS., FIXED	MUSTT HAWA KHATUN <b>Versus</b> ABDUL AZIZ and 3 ORS	DR.B AHMED MR.N HAQUE MRK UDDIN MR.M HUSSAIN MR.S R BARBHUIYA	MR. M A SHEIKHR-1 TO 3 MR.M HOSSAIN(R- 1 TO 3) MR.F ISLAM(R- 1 TO 3) MS.F INTAZ(R- 1 TO 3) MR.K U AHMED(R- 1 TO 3) PP, ASSAM
15	Crl.A./126/2016 WITH LCR 8 FILES & P.B. 2 NOS.	PRABITRA DAS and ANR <b>Versus</b> THE STATE OF ASSAM and ANR	MRM RAHMAN MRS BORGOHAIN MSB DEVI MR.N J GOGOI MR.M BORGOHAIN	PP, ASSAM
16	Crl.A./145/2016 WITH LCR 6 FILES & P.B. 2 NOS.	MD ABDUL ROUF @ KAILA <b>Versus</b> STATE OF ASSAM and ANR	MR.T H HAZARIKA MR. S DEKA MR.M CHETIA MR.A RASHID	MR.A MOBARAQUER-2 PP, ASSAM
17	Crl.A./179/2016 WITH LCR 6 FILES & P.B. 2 NOS.	SRI DIBYAJYOTI BORAH <b>Versus</b> THE STATE OF ASSAM and ANR	MRM RAHMAN MRS BORGOHAIN MSB DEVI MR.M BORGOHAIN	PP, ASSAM
18	Crl.A./301/2016 WITH P.B. & LCR, FIXED	BABUL SARMA <b>Versus</b> THE STATE OF ASSAM and ANR	MR. D GOGOI MS. R K SAINI MRS. M D CHOUDHURY	PP, ASSAM
19	Crl.A./325/2016 WITH LCR 5 FILES & P.B. 2 NOS.	KRISHNA CHETRY <b>Versus</b> THE STATE OF ASSAM and ANR,	MR.B K MAHAJAN MR.P K DAS MR N J DAS MR.A CHOUDHURY MR.R ALI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
5)	MR. N ANAND	30-04-2019	To	09-05-2019
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7)	MR A D CHOUDHURY	30-04-2019	To	07-05-2019

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10)	MR. L P SHARMA	30-04-2019	To	09-05-2019
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12)	MR. A K JAIN	29-04-2019	To	07-05-2019
13)	MR. S MITRA	06-05-2019	To	11-05-2019
14)	MR. S P ROY	06-05-2019	To	15-05-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Tuesday, 7th May 2019 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 12**

**[CIVIL BENCH - III]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL  
BENCH - III) FROM ITEM NOS. 68 TO 124 ALONG WITH  
THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/3490/2016 FIXED	MUKTASHREE HIGH SCHOOL and ANR. <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.A DASGUPTA MS.B DAS MR.S CHAKRABARTY	MR.P K ROY(R-2-5) C.G.C. MR.M DUTTA(R-2-5) MR.A CHAKRABORTY(R-- -5) MR K CHAKRAVARTY R-2-5 ASSTT.S.G.I. MS.H TERANGPI
2	WP(C)/4051/2016 FIXED	DR. RAFIQUA AKHTAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. R R RAJKUMARI MR. A AHMED MS. P KALITA	MR. S C KEYAL (ASSTT SGI, R2) MR C BARUAH (SC. AG ASSAM) SC, HEALTH
3	WP(C)/4450/2016 FIXED	MD. SHAKIR ALAM <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR. M CHANDA MR. S CHOUDHURY MR. A K DAS MS. U DUTTA	MR. B KALITA (R2, R3) C.G.C. MR. S K MEDHI MR. A KHANIKAR (R2, R3) MS. S BISWAS (R2, R3) ASSTT.S.G.I. (R1-R3)
4	<b>WITH</b> WP(C)/6258/2016	MD. SHAKIR ALAM and 2 ORS <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR.M CHANDA MR.S CHOUDHURY MS.S BEGUM MR.A K DAS	C.G.C. MR.A KHANIKAR(R- 2&3) MR.B KALITA(R- 2&3) MS.S BISWAS(R- 2&3) MS.R DEVI ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/112/2017 <b>in</b> WP(C)/6258/2016	MD. SHAKIR ALAM and 2 ORS <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR.M CHANDA MR.S CHOUDHURY MS.S BEGUM MR.A K DAS	C.G.C. MR.A KHANIKAR(R- 2&3) MR.B KALITA(R- 2&3) MS.S BISWAS(R- 2&3) ASSTT.S.G.I. MS.R DEVI
<b>ORDERS</b>				
5	Cont.Cas(C)/812/2015 FIXED	DR. NARAYAN BORDOLOI <b>Versus</b> MANISH THAKUR and ANR.	MR.T J MAHANTA MR.P P DUTTA MR.A BARUA	MR.S K TALUKDAR MR.J M A CHOUDHURY B GOGOI,SC.HEALTH SC, HEALTH

6	I.A./414/2016 REV.PET. 136/2012(D/O), FIXED in WP(C)/2386/2013	MOHD. SAIMUDDIN and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.P K TIWARI MR. R J DAS	MR.S S DEY MR.B PRASAD MR.M NATH MR.A BHATTACHARJEE MS.P GOSWAMI MS.D PHUKAN MS.D MUSAHARY SC, EDU
	<b>WITH</b> WP(C)/2386/2013	MOHD. SAIMUDDIN and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.P K TIWARI MR.R MAZUMDAR MR. R J DAS	MR.S S DEY MR.D K MISHRA MR.B PRASAD MR.M NATH MR.A BHATTACHARJEE MS.P GOSWAMI MS.D PHUKAN MS.D MUSAHARY SC, EDU
7	<b>WITH</b> WP(C)/2796/2011	DHRUBA NARAYAN SINHA <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.N DUTTA MR.I CHOWDHURY MR.N J KHATANIAR MR.R M DEKA	MR.K AGARWAL MR.B MAHESHWARI MR.M DEY SC, EDU
8	<b>WITH</b> WP(C)/580/2013	THE MANAGING COMMITTEE, L.O.G. HINDI HIGH SCHOOL <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.S S DEY MR.D K MISHRA MR.B PRASAD MR.M NATH MR.A BHATTACHARJEE	SC, EDU
9	<b>WITH</b> WP(C)/6274/2015	MANAGING COMMITTEE <b>Versus</b> THE STATE OF ASSAM AND 17 ORS	MR.K AGARWAL MS.R CHOUDHURY MRS.P GOSWAMI	MR.P K TIWARI(R-5 to 18) GA, ASSAMR3 MR.B DAS(R-5 to 18) SC, SECONDARY EDUCATION(R1,2,4)
	<b>WITH</b> I.A./545/2016 in WP(C)/6274/2015	AMALA DAS CHAKRAVARTY and 13 ORS. <b>Versus</b> MANAGING COMMITTEE and 4 ORS.	MR.P K TIWARI MR.B DAS	MR.K AGARWAL GA, ASSAM(R3) MR.P GOSWAMI SC, SECONDARY EDUCATION(R1,2,4) MR.R CHOUDHURY
10	<b>WITH</b> WP(C)/953/2017	MD. SAIMUDDIN and 5 ORS. <b>Versus</b> STATE OF ASSAM and 7 ORS.	MR.B K DAS MR.A S DHILLON MS. A AHMED MR.A RAHMAN	GA, ASSAM MS.M KALITAR-6 SC, SECONDARY EDUCATION MR.A A HUSSAIN(R-6)
<b>HEARING</b>				
11	WP(C)/2626/2011	EX-CONSTABLE, FORCE NO. 89008021 NIRMAL KUMAR SHARMA <b>Versus</b> THE UNION OF INDIA and ORS	MR.R MAZUMDAR MR.D P BORAH MR.A KUMAR	C.G.C. MS.H TERANGPI ASSTT.S.G.I.
12	WP(C)/6536/2011 WP(C) 5723/2011(D/O), FIXED	KARUNA BHATTA <b>Versus</b> THE UNION OF INDIA and ORS	MR.B TALUKDAR MR.M M KATAKI MR.M DAS MR.U K NAIR(Sr.Adv.)	MR.M Z AHMED MS.B DUTTA MR.A M DUTTA MR.S K SHARMA ASSTT.S.G.I. SC, CCI
13	<b>WITH</b> WP(C)/139/2016	KARUNA BHATTA <b>Versus</b> CEMENT CORPORATION OF INDIA LIMITED and 4 ORS	MR.A M BUZARBARUAH MS.M BARMAN MR.M ISLAM MS. S SAIKIA	C.G.C. MR.A M DUTTAR- 1-3 MR.M A AHMED(R- 1-3) MR.A C KALITA ASSTT.S.G.I.



14	WP(C)/4608/2013 WITH LCR, FIXED	THE EXECUTIVE ENGINEER AIZAWL CENTRAL DIVISION <b>Versus</b> CENTRAL GOVT. INDUSTRIAL TRIBUNAL - CUM- LABOUR COURT and ANR	C.G.C. MR.S CHAKRABARTY	MR.A DASGUPTA MS.B DAS MRS.A DASS C.G.S.C.
	<b>WITH</b> I.A.(Civil)/1640/2016 <b>in</b> WP(C)/4608/2013	BAPPA CHAKRABORTY <b>Versus</b> THE EXECUTIVE ENGINEER,	MR.A DASGUPTA MRS.B DAS	C.G.C. MR.S CHAKRABARTY
	<b>WITH</b> I.A.(Civil)/132/2017 <b>in</b> WP(C)/4608/2013	BAPPA CHAKRABORTY <b>Versus</b> THE EXECUTIVE ENGINEER AIZAWL CENTRAL DIVISION and ANR	MR.A DASGUPTA MS.B DAS	C.G.C. MR.S CHAKRABARTY
15	WP(C)/6579/2013 B/O	JAGADISH CHANDRA NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS.A BEGUM MR.M A CHOUDHURY MR.M K SHARMA MR.WISE IMRAN	GA, ASSAM
16	WP(C)/23/2014 FIXED	MRS. ANOWARA BEGUM and 4 ORS <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR.N ISLAM MS.M BARMAN MS.D GHOSH MR.M ISLAM MS.B GOGOI	MR.B K SARMA MR.B SINHA ASSTT.S.G.I. SC, SOCIAL WELFARE
17	<b>WITH</b> WP(C)/1899/2014	MRS. ANOWARA BEGUM and 8 ORS <b>Versus</b> THE UNION OF INDIA and 22 ORS	MR.N ISLAM MS.M BARMAN MS.D GHOSH MR.M ISLAM	MR.B K SARMA MR.B SINHA SC, SOCIAL WELFARE ASSTT.S.G.I.
18	WP(C)/301/2014 FIXED	ARABINDA BORO <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.P J PHUKAN MR.H BARUAH MSA B PHUKAN	MR.D K SAIKIA C.G.C. MR.S P CHOUDHURY SC, C.G.C.
	<b>WITH</b> MC/999/2014 <b>in</b> WP(C)/301/2014	ARABINDA BORO <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.P J PHUKAN MR.H BARUAH MSA B PHUKAN	MR.D K SAIKIA SC, C.G.C.
19	WP(C)/504/2014 FIXED	C CHANDRA KUMAR <b>Versus</b> THE UNION OF INDIA and 8 ORS	MR.M R CHOUDHURY MR.S BHATTACHARYYA MR.I H SAIKIA MS.M BHATTACHARJEE MS.S KANUNGOE MR.D BORAH	MR.S C KEYAL ASSTT.S.G.I.
20	WP(C)/5077/2016 FIXED	MAHESH DEKA and 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR A N AHMED MR.D PHUKAN MR. L Deka MR S P PAUL MR A K PANDIT MR.M SHARMA MR.B C CHOUDHURY	GA, ASSAM MR.R C SAIKIA(R- 2 to 15) MR.P TALUKDAR(R- 2 to 15) MS.K SAIKIA(R- 2 to 15) MR.D MEDHIR- 2 to 15

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LEAVE NOTE OF ADVOCATES FOR 07/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
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12)	MR. A K JAIN	29-04-2019	To	07-05-2019
13)	MR. S MITRA	06-05-2019	To	11-05-2019
14)	MR. S P ROY	06-05-2019	To	15-05-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Tuesday, 7th May 2019 ]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 13**

**[CIVIL BENCH - I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL  
BENCH - I ) ALONG THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	CRP/253/2017 WITH LCR, FIXED	RENU BORA and 4 ORS. <b>Versus</b> PRABHAT HAZARIKA and 2 ORS.	MS.B CHOUDHURY MS.J DAS MR.N SARKAR	MR.T J MAHANTA(Sr.Adv.)(R-1) MS.P BHATTACHARYA(R-1) MR.A BARUAR-1
<b>HEARING</b>				
2	RFA/47/2018 (PART-HEARD), WITH LCR, FIXED  <b>WITH</b> CO/16481/2018 (Filing Number) <b>in</b> RFA/47/2018	DR. DEBAJIT DAS AND ANR <b>Versus</b> WILLIAMSON MAGOR EDUCATION TRUST AND 4 ORS  WILIAMSON MAGOR EDUCATION TRUST AND 7 ORS, <b>Versus</b> DR. DEBAJIT DAS AND ANR	MR. D BARUAH MR. B BARMAN MR. N B P SINGHA	MR. K N CHOUDHURY MR. P SUNDI (R1, R2, R4, R5) MR. A GOSWAMI (R1, R2, R4, R5)
3	RSA/184/2012 CAVT. NO. 836/12 WITH LCR, FIXED	DWIJAMONI SINGH <b>Versus</b> AMAL PAUL CHOUDHURY	MR. A K PURKAYASTHA MR. S K DAS MR. A SAIKIA MR.S DAS MR.P K BORDOLOI MR. S SHARMA MR.N N UPADHAYA	MR.G N SAHEWALLA MS.S SENAPATI MR.P DEKA FOR CAVEATOR MD.ASLAM
4	CRP/278/2014 CAVT. NO. 751/14 WITH LCR, FIXED	ON THE DEATH OF PARIMAL BISWAS and ANR <b>Versus</b> SMTI LAKHI BARUAH	MR.N DHAR MR. T U LASKAR MR.F HAQUE	MR.M K CHOUDHURY MR.N BARUAH MR.D BARKAKATI FOR CAVEATOR
5	CRP/43/2018 WITH LCR, FIXED	BHANU PAUL <b>Versus</b> KUSHAL DUTTA AND ANR	MR G N SAHEWALLA MR P DEKA MD ASLAM MS. B SARMA MS. S KATAKEY	MR. S P ROY (R1) MS. M DEORI (R1) MR A K RAI (R1) MS. N RAI (R1)

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LEAVE NOTE OF ADVOCATES FOR 07/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
5)	MR. N ANAND	30-04-2019	To	09-05-2019
6)	MR. B SARMAH	02-05-2019	To	08-05-2019
7)	MR A D CHOUDHURY	30-04-2019	To	07-05-2019
8)	MS. A VERMA	01-05-2019	To	10-05-2019
9)	MS. N M DEKA	02-05-2019	To	20-05-2019
10)	MR. L P SHARMA	30-04-2019	To	09-05-2019
11)	MR G P BHOWMIK	06-05-2019	To	08-05-2019
12)	MR. A K JAIN	29-04-2019	To	07-05-2019
13)	MR. S MITRA	06-05-2019	To	11-05-2019
14)	MR. S P ROY	06-05-2019	To	15-05-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday, 7th May 2019 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE NELSON SAILO**

**COURT NO: 14**

**[CIVIL BENCH - I**

**THIS BENCH WILL TAKE UP MAC.APPEAL MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	MACApp./293/2018 WITH LCR	THE NEW INDIA ASSURANCE CO. LTD <b>Versus</b> RAJU RABHA AND 2 ORS	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MR. K BORAH	MR. M TALUKDAR MR H DAS ( R 2) MS. U HAZARIKA (R 2) MR. A SHAKIL MR. R K BARUAH
	<b>WITH</b> I.A.(Civil)/1329/2018 <b>in</b> MACApp./293/2018	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> RAJU RABHA AND 2 ORS.	MR. A J SAIKIA	
2	<b>WITH</b> MACApp./628/2018	RAJU RABHA <b>Versus</b> NEW INDIA ASSURANCE CO. LTD AND 2 ORS	MR. M TALUKDAR MR. M UDDIN MR. A SHAKIL	MR H DAS (R2) MR. D J KACHARI (R3) MR. D BHUYAN (R3) MR. R J BARUA (R3)
3	MACApp./547/2018	SRI MONOJIT DEBNATH <b>Versus</b> SMTI PURNIMA BHUMIJ and 2 ORS	MR.A K GUPTA MR. R S MISHRA	
4	MACApp./214/2019	ALO HIAL AND 2 ORS <b>Versus</b> M/S. CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD. AND 2 ORS	MR. N DEBNATH MS. R HAZARIKA	
5	MACApp./234/2019	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SMT KRISHNA ALIAS MAYA RAI AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> I.A.(Civil)/1379/2019 <b>in</b> MACApp./234/2019	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SMT KRISHNA ALIAS MAYA RAI AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
6	MACApp./256/2019	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SRI TAPAS KANTI DEY @ TAPASH and 2 ORS	MR. S DUTTA MS. N MODI MR. C SHARMA MR. SIDHANT DUTTA	MR. M SARANIA (R-1) MR. S U AHMED (R-1)
7	MACApp./257/2019	NATIONAL INSURANCE CO. LTD. <b>Versus</b> SMTI. LAKHI BISWAS AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MS. RIMPI DUTTA MR. D BHUYAN	MR. A BARUAH MR. P J MEDHI (R3) MR. J P MORE (R1, R2) MR. B J MUKHERJEE (R1, R2)

**WITH**  
I.A.(Civil)/1522/2019  
**in** MACApp./257/2019

NATIONAL INSURANCE CO. LTD.  
**Versus**  
SMTI. LAKHI BISWAS AND 2 ORS

MR. K K BHATRA  
MR. R K BHATRA  
MS. RIMPI DUTTA  
MR. D BHUYAN

MR. A BARUAH  
MR. P J MEDHI (R3)  
MR. J P MORE (R1, R2)  
MR. B J MUKHERJEE (R1,  
R2)

#### **ORDERS**

8 MACApp./239/2016

SMTI DIPALI DOWARAH and 2 ORS,  
**Versus**  
UNITED INDIA INSURANCE CO. LTD. and  
2 ORS,

MR.T J MAHANTA  
MS.P BHATTACHARYA  
MR.M DUTTA  
MR.A BARUA

MR.R GOSWAMI R-1  
MS.M SAIKIA(R-1)  
MS.P BORTHAKUR(R-1)

9 MACApp./807/2018  
WITH LCR

SRI KHAGENDRA NATH BORA and ANR  
**Versus**  
MUSSTT ANUWARA BEGUM

MR A D CHOUDHURY  
MR. S DEKA  
MR.H RAHMAN  
MR. D CHOUDHURY  
MR. P DUTTA  
MR. R CHOUDHURY

MR. P SUNDI

**WITH**  
I.A.(Civil)/3225/2018  
**in** MACApp./807/2018

SRI KHAGENDRA NATH BORA and ANR  
**Versus**  
MUSSTT ANUWARA BEGUM

MR A D CHOUDHURY  
MR. S DEKA  
MR.H RAHMAN  
MR. D CHOUDHURY  
MR. P DUTTA  
MR. R CHOUDHURY

10 MACApp./817/2018

ORIENTAL INSURANCE COMPANY LTD  
**Versus**  
SRI SATTYA MURALI AND 2 ORS

MS. R D MOZUMDAR  
MS. C MOZUMDAR  
MR. S P SHARMA

11 MACApp./819/2018

JAHANARA BEGUM AND 2 ORS  
**Versus**  
SRI SANJIB BORO AND 3 ORS

MR R BARUAH  
MR D KALITA  
MR. U K DUTTA  
MR. B KASHYAP

MR. R C PAUL (R4)  
MS L DAS (R4)

12 MACApp./821/2018  
WITH LCR

NATIONAL INSURANCE CO. LTD.  
**Versus**  
SMT. MALATI RAY AND 2 ORS

MR. K K BHATRA  
MR. R K BHATRA  
MR. A SAIKIA  
MS RIMPI DUTTA

MR S DAS  
FOR CAVEATOR

#### **HEARING**

13 MACApp./30/2013  
WITH LCR 2 FILES

SRI DUGDHA RABHA  
**Versus**  
M/S NATIONAL INSURANCE COMPANY  
LTD. and 6 ORS

MR.D SAIKIA  
MR.R BARUAH  
MR.B GOGOI  
MRS.A VERMA

MR.P K TALUKDAR  
MR.D SARMAH  
MR.R K BHATRA  
MR.A D CHOUDHURY  
MR A SAIKIA  
MS.J BHAGAWATI  
MR.A SINGHA  
MS.A A KHANAM  
MR.S K SARMA

14 MACApp./249/2013  
WITH LCR 3 FILES

ABDUL MOTIN  
**Versus**  
GIRISH BURA GOHAIN and 2 ORS.

MR.A KAKATI

MR.A TALUKDAR  
MR.K K BHATTA  
MR. S K S THAKUR  
MR.J JOHN  
MR.H N SARMA

15 MACApp./319/2013  
WITH LCR 2 FILES

NATIONAL INSURANCE CO. LTD.  
**Versus**  
BIREN CH. BORAH and 2 ORS.

MR.R GOSWAMI  
MR.I ALAM  
MS.M SAIKIA  
MS.P BORSAIKIA

MS D D ROY (R1, R2)  
MS. P R BARUAH (R1, R2)  
MS. A BEGUM (R1, R2)  
MS. KAWIZENGDAULIU  
(R1, R2)

**WITH**  
MC/3289/2013  
**in** MACApp./319/2013

NATIONAL INSURANCE CO. LTD.  
**Versus**  
BIREN CH. BORAH and 2 ORS.

MR.R GOSWAMI  
MR.I ALAM  
MS.M SAIKIA  
MS.P BORSAIKIA

16 MACApp./112/2014  
WITH LCR 2 FILES

SUMITRA DEVI AGARWAL and ANR.  
**Versus**  
HIRALAL JAT and 4 ORS.

MR.S DUTTA  
MR.V DEBNATH  
MS.U DUTTA

MS.N MODI  
MRSISHIR DUTTA  
MR.R GOSWAMI  
MR.M CHOUDHURY  
MS.M SAIKIA  
MR.S DUTTA  
MR.C SHARMA

17	MACApp./204/2016 WITH LCR  <b>WITH</b> I.A.(Civil)/864/2016 <b>in</b> MACApp./204/2016	NATIONAL INSURANCE COMPANY LTD <b>Versus</b> SMTI GEETA DEVI CHETRY and 4 ORS	MR. R GOSWAMI MR. I ALAM MS. M SAIKIA	MR. I A TALUKDAR MS. P BARMAN
18	MACApp./241/2016 WITH LCR, FIXED	NATIONAL INSURANCE COMPANY LTD <b>Versus</b> SMTI GEETA DEVI CHETRY and 4 ORS MRS RASHIDA KHATUN and 6 ORS <b>Versus</b> REGIONAL MANAGER THE NEW INDIA ASSURANCE CO LTD and ANR	MR.R GOSWAMI MR.I ALAM MS.M SAIKIA MR.M TALUKDAR MS.D KALITA	MS.N MODI(R-1) MSN KALITA(R-1) MR. P NEOG(R-2) MR.S DUTTAR-1 MR.C SHARMA(R-1) MR.P SHAH(R-2) MR.SIDHANT DUTTA(R-1)
19	MACApp./267/2016 WITH LCR, FIXED  <b>WITH</b> CO/22/2017 <b>in</b> MACApp./267/2016	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> MUSSTT NUREN NESSA and ANR	MR.M CHOUDHURY MR.S DUTTA MR.C SHARMA MS.P DOWERAH MS.S THAKURIA MR.SIDHANT DUTTA	MS.N S THAKURIA(R-2) MR.M TALUKDAR(R-1) MR.A DASR-2 MS.D KALITA(R-1)
20	MACApp./275/2016 WITH LCR, FIXED	MUSSTT NUREN NESSA <b>Versus</b> UNITED INDIA INSURANCE CO LTD SRI LAKHINANDAN BORAH <b>Versus</b> THE NATIONAL INSURANCE CO. LTD and 2 ORS	MR.M TALUKDAR MS.D KALITA MS.S KHANIKAR MS.P BARUAH	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.B K PURKAYASTHA MR. A BARUA MR.B BISHAYA MS.K DEKA
21	MACApp./285/2016 WITH LCR, FIXED	MARY JERANG <b>Versus</b> NATIONAL INSURANCE CO LTD and ORS	MR.S K GHOSH MR.S P CHOUDHURY	MR.R C PAUL(R1) MR.S ROYR1

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LEAVE NOTE OF ADVOCATES FOR 07/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
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## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Tuesday, 7th May 2019 ]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 15**

**[CRIMINAL SINGLE BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./974/2019 FIXED	MD. SAIFUL MULLAH <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
2	Bail Appln./651/2019 FIXED	LALCHAND ALI <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
3	Bail Appln./694/2019 FIXED	RITUMONI PATOR <b>Versus</b> THE STATE OF ASSAM	MR. R SARMA MS. P BARMAN	PP, ASSAM
4	Bail Appln./790/2019 FIXED	RAGHU MEDHI <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
5	Bail Appln./936/2019 FIXED	MD. SABBIR ALOM <b>Versus</b> THE STATE OF ASSAM	MR. M A I HUSSAIN MR. S H ZAMAN	PP, ASSAM
6	Bail Appln./945/2019 FIXED	SHOHID ALI SK. @ SAHID ALI SK. <b>Versus</b> THE STATE OF ASSAM	MR. M A ISLAM MR. A ISLAM	PP, ASSAM
7	Bail Appln./947/2019 FIXED	TRIDIP BEZBARUAH <b>Versus</b> THE STATE OF ASSAM	MR. K K DEKA	PP, ASSAM
8	Bail Appln./973/2019 FIXED	SUNNY ALI CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD MS. C KALITA MS E CHOUDHURY	PP, ASSAM
<b>BAIL HEARING</b>				
9	AB/3156/2018 FIXED	RAM PRAKASH PANDEY <b>Versus</b> THE STATE OF ASSAM	MD R ALI MR. A CHAUDHURY MR. K K BHATTACHARYYA MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
10	AB/3876/2018 FIXED	SALEHA KHATUN <b>Versus</b> THE STATE OF ASSAM	MR. M A I HUSSAIN Mr M U Ahmed	PP, ASSAM
11	AB/109/2019 FIXED	SOHRAB ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR B ISLAM MR A A DEWAN MR. K N KALITA MRS. P PHUKAN	PP, ASSAM



12	AB/117/2019 FIXED	DULU BORA <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA MR. P BORDOLOI	PP, ASSAM
13	AB/162/2019 FIXED	AJOY SINGH AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR H K DAS MR. U PATHAK	PP, ASSAM
14	AB/387/2019 FIXED	ABDUL JALIL @ JALIL UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. S K GHOSH MS F AHMED	PP, ASSAM
15	AB/394/2019 FIXED	MANASH JYOTI BAISHYA <b>Versus</b> THE STATE OF ASSAM	MR. D. KALITA	PP, ASSAM
16	AB/449/2019 FIXED	SHIB NATH DOLEY @ SRI LAL SINGH <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
17	AB/455/2019 FIXED	SOMIL UDDIN LASKAR @ SOMIL AHMED LASKAR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. N H BARBHUIYA MS N J BEGUM	PP, ASSAM
18	AB/460/2019 FIXED	TAZUL ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
19	AB/465/2019 FIXED	HAFIZ UDDIN @ HABI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. R DEV MR. R K DEY	PP, ASSAM
20	AB/466/2019 FIXED	DHRUBOJYOTI TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	MR. P KATAKI (INFORMANT) MRS R BEGUM (INFORMANT) PP, ASSAM
21	AB/474/2019 FIXED	DIPEN BORO <b>Versus</b> THE STATE OF ASSAM	MR. D GOGOI MR. D K BAIDYA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
22	AB/567/2019 FIXED	PENIA DAW <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
23	AB/584/2019 FIXED	HUSNARA BEGAM LASKAR @ HUSNARA BEGAM MAZUMDER <b>Versus</b> THE STATE OF ASSAM	MR. A M S MAZUMDER MR. A A R KARIM	PP, ASSAM
24	AB/610/2019 FIXED	AMIL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
25	AB/775/2019 FIXED	RICHARD RAHMAN KAZI <b>Versus</b> THE STATE OF ASSAM	MR I RAFIQUE MS. M DEKA	PP, ASSAM
26	AB/838/2019 FIXED	MINARUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR. K U AHMED	PP, ASSAM
27	AB/870/2019 FIXED	RATUL CHARAN BORAH <b>Versus</b> THE STATE OF ASSAM	MR G N SAHEWALLA MR. P BORA MD ASLAM MR. A CHETIA MS. S KATAKEY	MR. P D NAIR (FOR INFORMANT) MR G ALAM (FOR INFORMANT) MR. H ROHMAN (FOR INFORMANT) MR. D NAG (FOR INFORMANT) PP, ASSAM
28	AB/876/2019 FIXED	RATUL CHARAN BORAH <b>Versus</b> THE STATE OF ASSAM	MR G N SAHEWALLA MR. P BORA MR. A CHETIA MS. S KATAKEY MS. S. TODI	MR. P D NAIR (FOR INFORMANT) MR G ALAM (FOR INFORMANT) MR. H ROHMAN (FOR INFORMANT) MR. D NAG (FOR INFORMANT) PP, ASSAM

29	AB/894/2019 FIXED	ABDUL RAHMAN @ ABDUR RAHMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S AHMED MR. Y ALI	PP, ASSAM
30	AB/929/2019 FIXED	DILDER HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. J AHMED MR. P RAHMAN MR. S ISLAM	PP, ASSAM
31	AB/1030/2019 FIXED	RAJESH KUMAR HIMATSINGKA <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MR J ROY	PP, ASSAM
32	AB/1035/2019 FIXED	DHANJIT SARMA <b>Versus</b> THE STATE OF ASSAM	MR. K M HASSAN	PP, ASSAM
33	AB/1080/2019 FIXED	SMT. MANUROMA MECH AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR D C K HAZARIKA MS J KALITA MS. K KOUR	PP, ASSAM
34	AB/1081/2019 FIXED	SUBHASIS BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM	MS. J HAZARIKA MR. M CHOUDHURY	PP, ASSAM
35	AB/1093/2019 FIXED	SIDDHARTHA BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH MR. H RAJBANGSHI	PP, ASSAM
36	AB/1099/2019 FIXED	KAMAL KRISHNA NATH AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR R BARUAH MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR A DUTTA MR. T CHAKRABORTY	ADDL PP,ASSAM
37	AB/1107/2019 FIXED	MD. ZIARUL HAQUE FAKIR @ ZIARUL FAKIR <b>Versus</b> THE STATE OF ASSAM	MR J ISLAM MR. A HUSSAIN MR. S Z RAHMAN	PP, ASSAM
38	AB/1108/2019 FIXED	PRASANNA JIT PATHAK @ PRASANNA PATHAK <b>Versus</b> THE STATE OF ASSAM	MR. K R PATGIRI MR. B GOGOI	PP, ASSAM
39	AB/1112/2019 FIXED	ABDUS SALAM @ A. SALAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR. A M KHAN MR. S MOLLAH	PP, ASSAM
40	AB/1121/2019 FIXED	DHARMESHWAR RAY <b>Versus</b> THE STATE OF ASSAM	MR. T HUSSAIN MR. S RANA	PP, ASSAM
41	AB/1130/2019 FIXED	RAMESH ALI @ RAMIJUDDIN AHMED AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MD M S ALI	PP, ASSAM
42	AB/1143/2019 FIXED	ADREENA ALI @ ADRINA ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D GOGOI MR. D K BAIDYA MS. C CHOUDHURY MR. V A CHOWDHURY MS P DASGUPTA	PP, ASSAM
43	AB/1150/2019 FIXED	REBA CHETIA <b>Versus</b> THE STATE OF ASSAM	MR. M KALITA MR. J HATIMURIA	PP, ASSAM
44	AB/1153/2019 FIXED	JAYANTA NEOG <b>Versus</b> THE STATE OF ASSAM	MR. B HALDAR MR. S BARMAN	PP, ASSAM
45	AB/1196/2019 FIXED	MD. TUTA MIYA <b>Versus</b> THE STATE OF ASSAM	MR. D R SAIKIA	PP, ASSAM
<b>ORDERS</b>				
46	I.A.(Civil)/1429/2019 MACApp./12/2015(D/O) in MACApp./12/2015	THE BRANCH MANAGER, BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED, SILIGURI BRANCH <b>Versus</b> SMTI KALPANA DAS AND 4 ORS	MR. R C PAUL	MR. A R AGARWALA

**HEARING**

47 Crl.Rev.P./189/2010  
WITH Crl.M.C. 309/10(D/O) & LCR  
3 FILES

UMESH DEKA  
**Versus**  
THE STATE OF ASSAM

MR. U CHOUDHURY  
(Amicus Curiae)  
MR.C BHATTACHARYYA

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
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13)	MR. S MITRA	06-05-2019	To	11-05-2019
14)	MR. S P ROY	06-05-2019	To	15-05-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Tuesday, 7th May 2019 ]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 16**

**[CRIMINAL SINGLE BENCH]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019, (CRIMINAL BENCH - II)  
(RELATING TO CRIMINAL REVISION AND CRIMINAL  
PETITION) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	Crl.Pet./901/2018 FIXED	SMT. PADMA BURAGOHAIN AND 2 ORS. <b>Versus</b> SMT. PUSPANJALI GOGOI	MR. P J SAIKIA MR. K BORUAH MR. R S MISHRA	MR S S DEY MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL
<b>BAIL HEARING</b>				
2	AB/1169/2019 FIXED	BIDYADHAR DOLEY @ MADHAB <b>Versus</b> THE STATE OF ASSAM	MR. S BORTHAKUR MR. D GOGOI	PP, ASSAM
<b>ORDERS</b>				
3	I.A.(Crl.)/628/2018 Bail Appln./927/2018(D/O) in Bail Appln./927/2018	UNION OF INDIA <b>Versus</b> FARUQUE AHMED	MR. S C KEYAL	MR. M H ANSARI MR. A AHMED MS J SAIKIA
<b>HEARING</b>				
4	Crl.Rev.P./161/2010 WITH LCR 1 FILE	JYOTIRMOY KALITA <b>Versus</b> JONAMONI KALITA	MRS.K DEKA MR.D K BORDOLOI MS. B SARMA ( Amicus Curiae )	MR.A R MEDHI MR.D PATHAK MS M BHATTACHARYA
5	Crl.Rev.P./152/2018 I.A.(Crl) 372/18(D/O) & LCR 1 FILE(SCANNED), FIXED	UMA KANTA BORA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR N DUTTA MR. T DEURI MR. U SAIKIA MR. J RABHA MR. R K BORA	PP, ASSAM
6	Crl.Rev.P./170/2018 WITH LCR 2 FILES	MAINUL HAQUE CHAUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S K DAS MR R KARIM	MR. P KATAKI (R2) MRS R BEGUM (R2) PP, ASSAM MS. S D SARMAH (R2)
7	Crl.Rev.P./207/2018 I.A(Crl) 464/18(D/O) & LCR 5 FILES, B/O	SUSEN KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. U C RABHA MR. S M SARMA MR. M M DEKA MR. A HAZARIKA	MR. L C DEY (R2) PP, ASSAM
8	Crl.Pet./327/2018	WEAKER SECTIONS DEVELOPMENT SOCIETY (WSDS) AND ANR. <b>Versus</b> NORTH EASTERN DEVELOPMENT FINANCE CORPORATION LTD	MR. U SINGHA MR. N T SINGH	MR. P DAS MR G DAS MR C KALITA

**Versus**  
STATE OF ASSAM AND ANR.

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LEAVE NOTE OF ADVOCATES FOR 07/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
5)	MR. N ANAND	30-04-2019	To	09-05-2019
6)	MR. B SARMAH	02-05-2019	To	08-05-2019
7)	MR A D CHOUDHURY	30-04-2019	To	07-05-2019
8)	MS. A VERMA	01-05-2019	To	10-05-2019
9)	MS. N M DEKA	02-05-2019	To	20-05-2019
10)	MR. L P SHARMA	30-04-2019	To	09-05-2019
11)	MR G P BHOWMIK	06-05-2019	To	08-05-2019
12)	MR. A K JAIN	29-04-2019	To	07-05-2019
13)	MR. S MITRA	06-05-2019	To	11-05-2019
14)	MR. S P ROY	06-05-2019	To	15-05-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday, 7th May 2019 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 18**

**[CIVIL BENCH - IV**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL  
BENCH - IV) FROM ITEM NOS. 70 TO 146 ALONG WITH  
THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	WP(C)/3910/2011 FIXED	SMT. SIROJA BEGUM and ANR. <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.R ISLAM MR.A R SIKDAR MR.M AHMED MD.S ISLAM MR.M H TALUKDAR	GA, ASSAM MR. D K DAS (R-4 TO 7) MR. R BORPUJARI (SC, REVENUE DEPT.) MS. P BHUYAN (R-4 TO 7) MR. B DEORI (GA, ASSAM)
2	WP(C)/2875/2014 FIXED	M/S CENTENARY DISTILLERIES P LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.G UZIR MR.S M BARUAH MR.M SAIKIA MS.A BORA MS.N HAZARIKA	GA, ASSAM MS.S SEAL SC, EXCISE DEPTT.
3	<b>WITH</b> WP(C)/2260/2014	ALL ASSAM BONDERS and MANUFACTURERS ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.G UZIR MR.S M BARUAH MS.S H BORA MR.M SAIKIA MS.A BORA	GA, ASSAM SC, EXCISE DEPTT.
	<b>WITH</b> MC/267/2015 <b>in</b> WP(C)/2260/2014	ALL ASSAM BONDERS and MANUFACTURERS ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.G UZIR MR.S M BARUAH MS.S H BORA MR.M SAIKIA MS.A BORA	GA, ASSAM SC, EXCISE DEPTT.

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